

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 229 OF 2019 & IA No. 949 OF 2019 & IA No. 1773 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

BSES Rajdhani Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Hasan Murtaza
Gayatri Misra

Counsel for the Respondent(s) : Ravi Shankar Divedi
Rishabh Jain
S.K. Sarkar for R3
Poorva Saigal
Anushree Bardhan
Ranjitha Ramachandran for R7
Divyanshu Bhatt for R9
Shri Venkatesh
Vikas Maini for R12
Pradeep Misra
Manoj Kr. Sharma R12
Raunak Jain
Sachin Dubey for R10
Krishna Dayama for R25
Ravin Dubey for R26

ORDER

Objections of all other Respondent, if any, shall be filed within six weeks. Thereafter, rejoinder, if any, shall be filed within two weeks

List the matter on **09.01.2020**. Meanwhile affidavit of service for R-16 has to be filed.

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK